

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22516/2004

(From the judgement and order dated 27/08/2004 in CWP No. 2730/2001 of The HIGH COURT OF
UTTARANCHAL AT NAINITAL)

L.K. VERMA

Petitioner(s)

VERSUS

H.M.T. LTD. & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr.A.A. Desai, Sr.Adv.

Mr.Anuvrat Sharma, Adv.

Mr.Sanjay Kumar Singh, Adv.

Mr. M.P. Shorawala,Adv.

For Respondent(s)

Mr. Vinay Garg,Adv.

Mr. Pradeep Misra ,Adv

Mr. Manoj Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

It is stated that rejoinder to the counter affidavit shall be fi
led during the course

of the day. Post for final disposal four weeks hence.

(Meenu Sethi)

(Pushap Lata Bha

rdwaj)

Court Master

Court Mast

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